

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1728

ANSWERED ON:16.07.2009

HIGH LEVEL VACANT POSTS IN NAVRATNA AND MINIRATNA COMPANIES

Owaisi Shri Asaduddin

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether several posts of the Boards of Directors in the Navratna and Miniratna companies are lying vacant since long adversely affecting the functioning and production of undertakings concerned;

(b) if so, the details thereof; and

(c) the steps taken by the Government to fill up the vacancies at the earliest?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES(SHRI ARUN YADAV)

(a) to (c) : No, Madam. As per available information, in the 77 Navratna and Miniratna Central Public Sector Enterprises (CPSEs), only 22 posts of functional Directors, including 2 posts of Chief Executives, are lying vacant for more than 3 months. Of these 22 vacant posts, the recommendations of Public Enterprises Selection Board (PESB) in respect of 10 posts have already been sent to the concerned Administrative Ministries/Departments for completing other formalities and selection process has been initiated by PESB in respect of remaining 12 posts. The Government has also issued guidelines for entrusting additional charge arrangements in respect of vacant posts of functional Directors including Chief Executives.